NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 49/14(1)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

Stanrose Fund Management Services Ltd.

Section of the Companies Act:

Section 14(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

<u>SIGNATURE</u>

1.

2

ORDER

None present for Petitioner.

List the matter on 09.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of April, 2017.